

आयकरअपीलीयअधिकरण, विशाखापटणम पीठ, विशाखापटणम

**IN THE INCOME TAX APPELLATE TRIBUNAL,
VISAKHAPATNAM BENCH, VISAKHAPATNAM**

श्री दुव्वूरु आर एल रेड्डी, न्यायिक सदस्य एवं श्री एस बालाकृष्णन, लेखा सदस्य के समक्ष

**BEFORE SHRI DUVVURU RL REDDY, HON'BLE JUDICIAL MEMBER &
SHRI S BALAKRISHNAN, HON'BLE ACCOUNTANT MEMBER**

**आयकर अपील सं./I.T.A.No.225/Viz/2021
(निर्धारण वर्ष / Assessment Year : 2016-17)**

Narasapur Christian Hospital
Mogalthuru Road
Rayapeta, Narasapur
West Godavari
**[PAN : AAATN1545K]
(अपीलार्थी/ Appellant)**

Vs. Income Tax Officer
Exemption Ward
Rajahmundry

(प्रत्यर्थी/ Respondent)

अपीलार्थी की ओर से/ Appellant by
प्रत्यर्थी की ओर से / Respondent by

: Shri C.Subrahmanyam, AR
: Shri S.P.G.Mudaliar, DR

सुनवाई की तारीख / Date of Hearing

: 04.05.2022

घोषणा की तारीख/Date of Pronouncement

: .05.2022

ORDER

Per Shri Duvvuru RL Reddy, Judicial Member :

This appeal is filed by assessee against the order of the Commissioner of Income Tax (Appeals) [in short, "CIT(A)"], National Faceless Appeal Centre (NFAC), Delhi in DIN & Order No.ITBA/NFAC/S/250/2021-22/1035370090(1) dated 08.09.2021 for the Assessment Year (A.Y.) 2016-17.

2. During the course of appeal hearing, the Ld.AR has not pressed the grounds and requested for withdrawal of the appeal.
3. The Ld.DR has not raised any objection for withdrawing the appeal.
4. We have heard both the parties and perused the material available on record. The Ld.Counsel for the assessee has not pressed the grounds of appeal during the appeal hearing. Accordingly, the appeal filed by the assessee is dismissed as withdrawn.
5. In the result, appeal of the assessee is dismissed as withdrawn.

Order Pronounced in open Court on 11th May, 2022.

Sd/- (एस बालाकृष्णन) (S.BALAKRISHNAN)	Sd/- (दुव्वूरु आर.एल रेड्डी) (DUVVURU RL REDDY)
लेखा सदस्य/ACCOUNTANT MEMBER	न्यायिकसदस्य/JUDICIAL MEMBER
Dated :11.05.2022	
<i>L.Rama, SPS</i>	

आदेश की प्रतिलिपि अग्रेषित/Copy of the order forwarded to:-

1. निर्धारिती/ The Assessee–Narasapur Christian Hospital, Mogalthuru Road, Rayapeta, Narasapur, West Godavari
2. राजस्व/The Revenue – Income Tax Officer, Exemption Ward, 4th Floor, Siva Towers, Prakash Nagar, Danavai Peta, Rajahmundry
3. प्रधान आयकर आयुक्त / The Pr.Commissioner of Income Tax
4. आयकर आयुक्त (अपील) / Commissioner of Income Tax (Appeals), NFAC, Delhi
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, विशाखापटणम/ DR,ITAT, Visakhapatnam
- 6.गार्ड फ़ाईल / Guard file

आदेशानुसार / BY ORDER

Sr. Private Secretary
ITAT, Visakhapatnam